LOK SABHA UNSTARRED QUESTION NO. 4103 TO BE ANSWERED ON 27TH MARCH, 2017

PENDING RO OF OMCS

4103. SHRI RAJESH KUMAR DIWAKER:

SHRI SHARAD TRIPATHI: SHRI GAURAV GOGOI:

SHRI CHANDRAKANT KHAIRE:

SHRI BADRUDDIN AJMAL:

SHRI NAGAR RODMAL:

:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of petrol pumps functioning/allotted and proposed to be allotted to different categories of people including run by the oil companies in rural / urban/tribal areas of the country by various Oil Marketing Companies (OMCs) during the last three years and the

current year, category /OMC/State /UT-wise;

- (b) the details of petrol pumps allotted to family members of martyrs of Kargil war and 26/11 bomb blast victims under Company Owned and Company operated (COCO), State / OMC-wise;
- (c) whether the Government has constituted a tribunal for the redressal of complaints related to petrol pumps and if so, the details thereof along with the number of complaints lying pending for the said period, State/OMC-wise;
- (d) the number of petrol pumps allocated by OMCs on various Highways in the country including Uttar Pradesh pending for clearance from the Ministry of Environment, Forest and Climate Change along with the efforts made by the Government to get NOC in this regard, State/OMC-wise;
- (e) the number of proposals received by the Government with regard to allocation of LPG agencies and petrol pumps from various States including Uttar Pradesh during the said period and number of people allotted along with number of proposals pending and the time by which the said proposals are likely to be approved, State/OMC-wise; and
- (f) the number of LPG agencies under Rajiv Gandhi Gramin LPG Vitaran Yojana allotted to defence personnel along with other benefits provided by the Government to defence personnel under said scheme, State/OMC-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

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- (a) Details of State/UT/OMC-wise number of Petrol Pumps functioning / allotted (LOIs issued) under different categories during the last three years as on 01.01.2017 are given in **Annexure-I** and **Annexure-II** respectively.
- (b) Details of State/UT/OMC-wise number of Petrol Pumps/Company Owned Company Operated (COCO) allotted to family members of martyrs of Kargil war and 26/11 Bomb Blast Victims are given in **Annexure-III.**
- (c) OMCs have informed that there exists a Grievance Redressal mechanism for addressing all complaints related to dealer selection. Details are at **Annexure-IV**.
- (d) Details of State/UT/OMC-wise number of Petrol Pumps allotted on National Highways / State Highways including Uttar Pradesh pending for commissioning and pending for clearance from Ministry of Environment, Forest and Climate Change along with efforts made by respective OMC to procure clearances / NOC are given in **Annexure-V.**
- (e) Details of State/UT/OMC-wise (including Uttar Pradesh) number of proposals received by the OMCs from various Government bodies for allotment of petrol pumps, allotments made and those pending for allotment are given in **Annexure-VI**.

LPG -

The details of request received for Opening up of LPG Distributorships and LoI issued thereof, State-wise, are as under:

State	Request for number of locations	No. Of Lols issued by OMCs
Andhra Pradesh	6	6
Chhattisgarh	98	50
Andaman & Nicobar	3	0

(f) – Details of State/UT/OMC-wise number of LOIs under the erstwhile Rajiv Gandhi Gramin LPG Vitaran Yojana issued under Government Personnel (GP) category which includes Defence Personnel during the last three years and current year are given in **Annexure-VII.**

Annexure I

BPC: State-wise / category-wise no. of petrol pumps functioning as on 01.01.2017

STATES	SC	ST	DEF	FF	ОВС	OP	OSP	PH	PMP	TOT
ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0
ANDHRA PRADESH	68	19	3	2	5	599	1	21	4	722
ARUNACHAL PRADESH	0	6	0	0	0	2	0	0	0	8
ASSAM	8	13	3	2	1	101	2	1	2	133
BIHAR	39	5	3	3	8	551	1	21	0	631
CHANDIGARH	1	0	0	0	0	9	0	0	0	10
CHATTISGARH	10	17	0	0	1	248	0	0	0	276
DADRA NAGAR & HAVELI	0	1	0	0	0	3	0	0	0	4
DAMAN & DIU	0	1	0	0	0	6	0	0	0	7
DELHI	6	0	4	1	0	93	0	4	0	108
GOA	1	0	0	0	0	47	0	0	0	48
GUJARAT	26	27	0	4	0	728	1	15	1	802
HARYANA	41	0	18	2	1	328	0	9	0	399
HIMACHAL PRADESH	5	1	3	1	1	51	0	3	0	65
JAMMU & KASHMIR	3	6	6	0	0	120	1	0	0	136
JHARKHAND	7	14	1	1	3	296	0	3	0	325
KARNATAKA	61	12	4	6	0	893	1	9	2	988
KERALA	59	5	1	0	0	402	0	3	0	470
LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
MADHYA PRADESH	53	26	4	3	3	838	0	12	2	941
MAHARASHTRA	92	55	11	2	4	1496	0	33	2	1695
MANIPUR	1	1	2	0	0	6	0	1	0	11
MEGHALAYA	0	30	0	0	0	12	0	0	0	42
MIZORAM	0	1	0	0	0	1	0	0	0	2
NAGALAND	0	5	0	0	0	4	0	0	0	9

ODISHA	20	22	1	0	0	375	0	5	0	423
PONDICHERRY	3	0	0	0	0	30	0	0	0	33
PUNJAB	81	1	3	2	0	520	1	4	1	613
RAJASTHAN	68	24	13	9	1	700	1	17	2	835
SIKKIM	0	1	0	0	0	22	0	0	0	23
TAMIL NADU	113	2	1	5	3	1217	1	12	0	1354
TELANGANA	43	19	4	6	1	488	0	23	3	587
TRIPURA	0	1	0	0	0	1	0	0	0	2
UTTAR PRADESH	135	5	23	12	6	1152	1	20	1	1355
UTTARAKHAND	12	3	10	0	1	90	0	0	0	116
WEST BENGAL	45	12	2	1	0	504	1	9	1	575
ALL-INDIA	1001	335	120	62	39	11933	12	225	21	13748

Annexure I

IOC: State-wise / category-wise no. of petrol pumps functioning as on 01.01.2017

STATES	SC	ST	DEF	FF	ОВС	OP	OSP	PH	PMP	TOT
ANDAMAN & NICOBAR	0	2	0	0	0	17	0	0	0	19
ANDHRA PRADESH	116	33	13	5	9	1007	2	36	7	1228
ARUNACHAL PRADESH	0	40	0	0	0	7	0	0	0	47
ASSAM	18	50	8	7	0	402	1	16	4	506
BIHAR	84	11	21	15	11	1168	0	66	1	1377
CHANDIGARH	3	0	2	0	0	14	0	1	0	20
CHATTISGARH	18	45	2	3	2	410	1	12	0	493
DADRA NAGAR & HAVELI	0	1	0	0	0	10	0	0	0	11
DAMAN & DIU	1	0	0	0	0	10	0	0	0	11
DELHI	20	0	18	2	0	142	1	3	3	189
GOA	0	0	0	0	0	29	0	2	0	31
GUJARAT	50	70	9	7	14	1102	0	36	2	1290
HARYANA	93	0	25	5	3	1196	3	31	8	1364
HIMACHAL PRADESH	26	6	8	1	0	170	1	7	0	219
JAMMU & KASHMIR	4	3	7	1	0	192	0	12	2	221
JHARKHAND	17	31	2	0	3	440	0	7	0	500
KARNATAKA	120	23	12	12	1	1603	4	48	6	1829
KERALA	91	9	18	6	4	718	2	22	11	881
LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
MADHYA PRADESH	43	48	15	8	24	1156	1	36	10	1341
MAHARASHTRA	90	69	21	9	10	1621	2	54	8	1884
MANIPUR	1	19	1	0	0	45	0	2	1	69
MEGHALAYA	0	75	0	0	0	42	1	1	0	119
MIZORAM	0	19	0	0	0	12	0	0	0	31
NAGALAND	0	27	0	0	0	19	0	0	0	46

ODISHA	55	54	7	2	6	623	2	16	0	765
PONDICHERRY	10	0	0	0	0	69	0	0	0	79
PUNJAB	182	0	16	5	3	1448	2	40	7	1703
RAJASTHAN	101	86	34	9	30	1375	5	42	4	1686
SIKKIM	0	4	0	0	0	12	0	1	0	17
TAMIL NADU	209	11	22	9	11	1700	4	59	11	2036
TELANGANA	85	41	15	15	8	727	6	37	6	940
TRIPURA	0	6	0	0	1	52	0	2	1	62
UTTAR PRADESH	338	8	64	25	18	2857	13	143	12	3478
UTTARAKHAND	12	2	4	0	1	222	0	4	1	246
WEST BENGAL	117	21	13	5	2	950	1	22	2	1133
ALL-INDIA	1904	814	357	151	161	21567	52	758	107	25871

Annexure I

HPC: State-wise / category-wise no. of petrol pumps functioning as on 01.01.2017

STATES	SC	ST	DEF	FF	ОВС	OP	OSP	PH	PMP	TOT
ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0
ANDHRA PRADESH	105	33	6	4	5	0	769	29	2	953
ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0
ASSAM	6	6	3	1	0	1	67	4	3	91
BIHAR	50	7	10	6	1	1	383	24	3	485
CHANDIGARH	1	0	0	0	0	0	9	1	0	11
CHATTISGARH	10	25	0	0	3	0	296	9	0	343
DADRA NAGAR & HAVELI	0	2	0	0	0	0	9	0	0	11
DAMAN & DIU	0	0	0	0	0	0	10	0	0	10
DELHI	4	0	1	1	0	0	91	0	0	97
GOA	5	0	0	0	0	0	31	0	0	36
GUJARAT	28	54	1	1	7	1	650	15	2	759
HARYANA	63	0	9	0	3	2	595	18	3	693
HIMACHAL PRADESH	19	3	0	0	0	1	87	2	0	112
JAMMU & KASHMIR	9	13	0	1	0	0	102	5	1	131
JHARKHAND	10	20	2	1	7	0	225	4	0	269
KARNATAKA	130	26	3	2	4	4	713	18	2	902
KERALA	74	1	1	2	5	1	500	7	3	594
LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
MADHYA PRADESH	38	53	7	3	6	1	701	25	5	839
MAHARASHTRA	87	50	13	5	10	1	1386	24	5	1581
MANIPUR	0	0	0	0	0	0	0	0	0	0
MEGHALAYA	0	10	0	0	0	0	14	0	0	24

MIZORAM	0	3	0	0	0	0	0	0	0	3
NAGALAND	0	3	0	0	0	0	0	0	0	3
ODISHA	19	19	3	0	5	1	268	5	0	320
PONDICHERRY	5	0	0	0	0	0	33	0	1	39
PUNJAB	141	0	6	3	1	4	701	23	4	883
RAJASTHAN	80	49	12	3	8	1	837	13	3	1006
SIKKIM	0	1	0	0	0	0	6	0	0	7
TAMIL NADU	128	4	3	5	6	0	1018	22	2	1188
TELANGANA	59	21	7	5	6	1	543	14	3	659
TRIPURA	0	0	0	0	0	0	0	0	0	0
UTTAR PRADESH	162	4	6	7	12	3	1163	47	16	1420
UTTARAKHAND	17	1	0	0	1	1	149	0	0	169
WEST BENGAL	53	12	2	1	0	0	419	3	1	491
ALL-INDIA	1303	420	95	51	90	24	11775	312	59	14129

Annexure II

BPC : State-wise / category-wise no. of ROs allotted (LOIs issued) and pending for commissioning as on 01.01.2017

STATES	sc	ST	DEF	FF	ОВС	OP	OSP	PH	PMP	TOTAL
ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0
ANDHRA PRADESH	18	7	1	0	7	36	0	0	0	69
ARUNACHAL PRADESH	0	0	0	0	0	1	0	0	0	1
ASSAM	8	19	1	0	5	38	0	2	2	75
BIHAR	27	1	1	0	3	90	0	0	0	122
CHANDIGARH	0	0	0	0	0	0	0	0	0	0
CHATTISGARH	2	16	1	0	1	60	0	1	0	81
DADRA NAGAR & HAVELI	0	0	0	0	1	2	0	0	0	3
DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
DELHI	0	0	1	0	0	9	0	0	0	10
GOA	9	0	0	0	0	11	0	0	0	20
GUJARAT	14	39	0	0	14	154	0	3	2	226
HARYANA	24	0	2	0	2	92	0	2	1	123
HIMACHAL PRADESH	2	0	0	0	0	11	0	0	0	13
JAMMU & KASHMIR	1	5	0	0	0	14	0	1	0	21
JHARKHAND	3	6	0	0	0	46	0	0	1	56
KARNATAKA	23	7	0	0	2	61	0	1	0	94
KERALA	14	1	0	0	0	35	0	0	0	50

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LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
MADHYA PRADESH	43	27	0	0	5	132	0	0	0	207
MAHARASHTRA	59	46	1	0	21	234	2	6	1	370
MANIPUR	0	2	0	0	0	0	0	0	0	2
MEGHALAYA	1	5	0	0	0	0	0	0	0	6
MIZORAM	0	2	0	0	0	1	0	0	0	3
NAGALAND	0	0	0	0	0	1	0	0	0	1
ODISHA	8	7	0	0	1	43	0	0	0	59
PUDUCHERRY	0	0	0	0	0	0	0	0	0	0
PUNJAB	21	0	0	0	0	43	0	0	0	64
RAJASTHAN	27	19	1	0	4	160	0	1	0	212
SIKKIM	1	2	0	0	0	2	0	0	0	5
TAMIL NADU	36	0	0	0	9	41	0	0	0	86
TELANGANA	20	12	1	2	1	68	0	2	0	106
TRIPURA	0	0	0	0	1	0	0	0	0	1
UTTAR PRADESH	26	0	3	0	9	151	0	0	0	189
UTTARKHAND	2	0	0	0	0	16	0	0	1	19
WEST BENGAL	19	3	0	0	3	72	0	0	0	97
ALL-INDIA	408	226	13	2	89	1624	2	19	8	2391

Anneuxre referred to in reply to part (a) of Lok Sabha Unstarred Question No.4103 asked by Shri Rajesh Kumar Diwaker and five other Hon'ble MPs regarding Pending RO of OMCs.

IOC: State-wise / category-wise no. of ROs allotted (LOIs issued) and pending for commissioning as on 01.01.2017

STATES	SC	ST	DEF	FF	ОВС	ОР	OSP	PH	PMP	TOTAL
ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0
ANDHRA PRADESH	36	9	2	1	5	92	1	9	1	156
ARUNACHAL PRADESH	0	1	0	0	0	2	0	0	0	3
ASSAM	11	12	3	1	2	16	0	3	2	50
BIHAR	21	2	0	2	21	118	0	5	1	170
CHANDIGARH	0	0	0	0	0	1	0	0	0	1
CHATTISGARH	2	8	0	0	5	43	0	1	0	59
DADRA NAGAR & HAVELI	0	1	0	0	0	1	0	0	0	2
DAMAN & DIU	0	0	0	0	0	1	0	0	0	1
DELHI	1	0	1	0	0	11	0	0	0	13
GOA	0	0	0	0	0	4	0	0	0	4
GUJARAT	17	28	0	0	9	82	0	2	0	138
HARYANA	51	0	6	0	10	161	1	5	3	237
HIMACHAL PRADESH	7	2	0	0	0	19	0	2	0	30
JAMMU & KASHMIR	10	5	0	0	0	10	0	0	0	25
JHARKHAND	5	12	0	0	5	13	0	0	0	35
KARNATAKA	76	26	1	0	25	110	0	1	2	241
KERALA	31	2	0	0	5	49	0	0	0	87

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LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
MADHYA PRADESH	51	33	0	0	17	184	0	3	0	288
MAHARASHTRA	64	29	3	1	26	299	0	6	0	428
MANIPUR	0	0	0	0	1	1	0	0	0	2
MEGHALAYA	0	4	0	0	0	2	0	0	0	6
MIZORAM	0	8	0	0	0	1	0	0	0	9
NAGALAND	0	3	1	0	0	1	0	0	1	6
ODISHA	19	17	0	0	1	44	0	0	1	82
PUDUCHERRY	5	0	0	0	0	3	0	0	0	8
PUNJAB	26	0	1	0	2	31	0	1	0	61
RAJASTHAN	54	34	0	0	34	209	1	4	1	337
SIKKIM	0	0	0	0	0	2	0	0	0	2
TAMIL NADU	42	2	1	0	21	68	0	0	1	135
TELANGANA	52	18	0	0	11	34	0	0	0	115
TRIPURA	1	0	0	0	0	4	0	0	0	5
UTTAR PRADESH	102	1	9	0	16	288	0	17	6	439
UTTARKHAND	18	2	2	0	1	26	0	1	0	50
WEST BENGAL	15	3	0	0	0	24	0	0	0	42
ALL-INDIA	717	262	30	5	217	1954	3	60	19	3267

HPC: State-wise / category-wise no. of ROs allotted (LOIs issued) and pending for commissioning as on 01.01.2017

STATES	sc	ST	DEF	FF	ОВС	ОР	OSP	PH	PMP	TOTAL
ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0	0	0
ANDHRA PRADESH	16	7	1	0	6	49	0	0	0	79
ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0
ASSAM	3	2	0	0	1	11	0	0	0	17
BIHAR	29	0	0	0	13	68	0	2	0	112
CHANDIGARH	0	0	0	0	0	0	0	0	0	0
CHATTISGARH	4	7	0	0	3	41	0	0	0	55
DADRA NAGAR & HAVELI	0	0	0	0	0	0	0	0	0	0
DAMAN & DIU	0	1	0	0	0	0	0	0	0	1
DELHI	0	0	0	0	0	5	0	0	0	5
GOA	3	0	0	0	0	7	0	0	0	10
GUJARAT	17	38	0	0	9	57	0	0	0	121
HARYANA	51	1	2	0	17	88	0	0	0	159
HIMACHAL PRADESH	3	1	0	0	0	9	1	0	0	14
JAMMU & KASHMIR	4	4	0	0	0	9	0	1	0	18
JHARKHAND	5	8	0	0	3	18	0	0	0	34
KARNATAKA	23	9	0	0	10	71	1	0	1	115
KERALA	9	2	0	0	10	22	0	0	0	43

LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
MADHYA PRADESH	8	11	1	0	16	101	0	1	0	138
MAHARASHTRA	58	36	0	0	37	154	0	6	0	291
MANIPUR	0	0	0	0	0	0	0	0	0	0
MEGHALAYA	0	2	0	0	0	0	0	0	0	2
MIZORAM	0	0	0	0	0	0	0	0	0	0
NAGALAND	0	0	0	0	0	0	0	0	0	0
ODISHA	9	8	0	0	1	14	0	0	0	32
PUDUCHERRY	2	0	0	0	0	3	0	0	0	5
PUNJAB	16	0	0	0	2	42	0	1	0	61
RAJASTHAN	30	16	0	0	19	51	0	2	0	118
SIKKIM	0	1	0	0	0	0	0	0	0	1
TAMIL NADU	35	2	0	0	24	46	0	0	0	107
TELANGANA	16	6	0	2	14	63	0	2	0	103
TRIPURA	0	0	0	0	0	0	0	0	0	0
UTTAR PRADESH	50	1	1	2	27	153	0	0	1	235
UTTARKHAND	8	0	1	0	1	18	0	0	0	28
WEST BENGAL	5	0	0	0	2	17	0	0	0	24
ALL-INDIA	404	163	6	4	215	1117	2	15	2	1928

BPC : State-wise no. of ROs allotted to family members of Operation Vijay (Kargil war) and Mumbai martyrs

STATES	Kargil	Mumbai Martyrs
ANDAMAN & NICOBAR	0	0
ANDHRA PRADESH	0	0
ARUNACHAL PRADESH	0	0
ASSAM	0	0
BIHAR	1	0
CHANDIGARH	0	0
CHATTISGARH	0	0
DADRA NAGAR & HAVELI	0	0
DAMAN & DIU	0	0
DELHI	2	0
GOA	0	0
GUJARAT	1	0
HARYANA	11	0
HIMACHAL PRADESH	3	0
JAMMU & KASHMIR	3	0
JHARKHAND	1	0
KARNATAKA	0	0
KERALA	0	0
LAKSHADWEEP	0	0
MADHYA PRADESH	2	0
MAHARASHTRA	0	4
MANIPUR	0	0
MEGHALAYA	0	0
MIZORAM	0	0
NAGALAND	0	0
ODISHA	0	0
PONDICHERRY	0	0
PUNJAB	3	0

ALL-INDIA	59	4
WEST BENGAL	1	0
UTTARAKHAND	9	0
UTTAR PRADESH	15	0
TRIPURA	0	0
TELANGANA	0	0
TAMIL NADU	0	0
SIKKIM	0	0
RAJASTHAN	7	0

Anneuxre referred to in reply to part (b) of Lok Sabha Unstarred Question No.4103 asked by Shri Rakesh Kumar Diwaker and five other Hon`ble MPs regarding pending RO of OMCs

IOC : State-wise no. of ROs allotted to family members of Operation Vijay (Kargil war) and Mumbai martyrs

STATES	Kargil	Mumbai Martyrs
ANDAMAN & NICOBAR	0	0
ANDHRA PRADESH	1	0
ARUNACHAL PRADESH	1	0
ASSAM	0	0
BIHAR	5	0
CHANDIGARH	0	0
CHATTISGARH	2	0
DADRA NAGAR & HAVELI	0	0
DAMAN & DIU	0	0
DELHI	4	0
GOA	0	0
GUJARAT	5	0
HARYANA	28	0
HIMACHAL PRADESH	15	0
JAMMU & KASHMIR	22	0
JHARKHAND	1	0
KARNATAKA	2	0
KERALA	2	0
LAKSHADWEEP	0	0
MADHYA PRADESH	1	0
MAHARASHTRA	2	4
MANIPUR	4	0
MEGHALAYA	1	0
MIZORAM	0	0
NAGALAND	1	0
ODISHA	3	0
PONDICHERRY	0	0
PUNJAB	17	0

RAJASTHAN	21	0
SIKKIM	0	0
TAMIL NADU	0	0
TELANGANA	0	0
TRIPURA	0	0
UTTAR PRADESH	22	0
UTTARAKHAND	20	0
WEST BENGAL	1	0
ALL-INDIA	181	4

HPC: State-wise no. of ROs allotted to family members of Operation Vijay (Kargil war) and Mumbai martyrs

STATES	Kargil	Mumbai Martyrs
ANDAMAN & NICOBAR	0	0
ANDHRA PRADESH	0	0
ARUNACHAL PRADESH	0	0
ASSAM	0	0
BIHAR	1	0
CHANDIGARH	2	0
CHATTISGARH	0	0
DADRA NAGAR & HAVELI	0	0
DAMAN & DIU	0	0
DELHI	2	0
GOA	0	0
GUJARAT	1	0
HARYANA	6	0
HIMACHAL PRADESH	3	0
JAMMU & KASHMIR	6	0
JHARKHAND	0	0
KARNATAKA	2	0
KERALA	0	0
LAKSHADWEEP	0	0
MADHYA PRADESH	0	0
MAHARASHTRA	3	3
MANIPUR	0	0
MEGHALAYA	0	0
MIZORAM	0	0
NAGALAND	0	0
ODISHA	1	0
PONDICHERRY	0	0
PUNJAB	5	0
RAJASTHAN	12	0

SIKKIM	0	0
TAMIL NADU	0	0
TELANGANA	0	0
TRIPURA	0	0
UTTAR PRADESH	13	0
UTTARAKHAND	7	0
WEST BENGAL	0	0
ALL-INDIA	64	3

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No.4103 for 27.03.2017 regarding "Pending RO of OMCs".

<u>Grievance Redressal Mechanism (Disposing of the complaints relating to selection of Retail Outlets).</u>

Grievance Redressal Mechanism relating to selection of ROs is as under:-

Any complaint should be accompanied by a fee of Rs. 1000/-, only in the form of demand draft of schedule bank, in favour of the Oil Company. Any complaint received without this fee will not be entertained. The complaint received against the selection including eligibility will be disposed off as under:-

- (i) Complaints received before or after draw of lots/bidding process along with requisite fee of Rs. 1000/-, will be kept in record and investigation carried out after 30 days of Draw of Lots/bidding process only in following cases:-
 - General complaints with verifiable facts
 - Complaints against selected candidate
- (ii) Any complaint received after 30 days from the date of draw of lots/bidding process will not be entertained.
- (i) Anonymous complaints without verifiable facts will not be investigated.
- (ii) On receipt of a complaint, the complainant would be asked to submit details of allegation with a view to prima facie substantiate the allegations along with supporting documents, if any. While seeking documents and details, the complainant will be advised that if during the investigations, complaint is found to be false and/or without substance, the Corporation reserves the right to take action against the complainant as provided under the law and fee forfeited.
- (iii) In case a complaint is received against an applicant, who has not been selected in draw of lots/bidding process, the same will be kept in abeyance. In case the LOI against selected candidate is cancelled and the applicant against whom the

complaint was received gets selected in the next draw or on account of bidding process, the complaint will only then be investigated.

Contd...

-2-

- (iv) If the complaint is not required to be investigated the fee received will be refunded to the complainant informing that the complaint has not been investigated since the candidate against whom the complaint has been made has not been selected. The fee will be refunded after issuance of LOA to the selected candidate.
- (v) Corporation will examine response of the complainant and if it is found that the complaint does not have specific and verifiable allegations, the same will be filed and complaint fee will be forfeited.
- (vi) If a decision is taken to investigate the complaint, decision on the complaint will be taken as under and intimated to the complainant:-

(a) Complaints not substantiated:

In case the complaint is not substantiated it will be filed and complaint fee will be forfeited.

(b) Established Complaints:

In case of established complaint, suitable action would be taken and complaint fee collected will be refunded.

It may not be possible to specify time limit for disposal of complaints as investigation may involve verification of facts submitted by the applicant with various Government authorities, etc.

BPC - Numbe of ROs allotted on NH/SH including UP, pending for commissioning and pending for clearance of Ministry of Environment, Forest and Climate change along with efforts made to procure clearances / NOCs.

	-		
States	LOIs issued and pending	Pending for	Efforts made to procure NOC
States	Highways	clearnance from MOEF	Enorts made to procure NOC
ANDAMAN & NICOBAR	0	0	
ANDHRA PRADESH	20	0	
ARUNACHAL PRADESH	2	0	
ASSAM	46	0	
BIHAR	57	14	Follow up with Forest deptt.
CHANDIGARH	0	0	
CHATTISGARH	14	14	DM NOC awaited
DADRA NAGAR & HAVELI	0	0	
DAMAN & DIU	0	0	
DELHI	2	2	File submitted with DCP(L)
GOA	10	0	
GUJARAT	93	1	Apllied with DM for NOC
HARYANA	30	9	Regular followup
HIMACHAL PRADESH	5	0	
JAMMU & KASHMIR	3	0	
JHARKHAND	32	0	
KARNATAKA	46	0	
KERALA	12	1	Taken up with KCZMA, who, in turn, forwarded our Application to MOEF, which is still pending with MOEF
LAKSHADWEEP	0		
MADHYA PRADESH	93	0	
MAHARASHTRA	179	0	
MANIPUR	1	0	
MEGHALAYA	5	0	
MIZORAM	1	0	
NAGALAND	1	0	
ODISHA	29	0	
PONDICHERRY	0	0	

PUNJAB	13	3	2 cases on SH: After obtaining PWD clearance, Forest NOC was applied online. SO & LOI holders are meeting DFOs of concerned districts for its clearance. (Jalandhar Territory) + 1 case on SH - applied Forest post NH in principle NOC (Bhatinda Territory)
RAJASTHAN	5	4	LOI holder and sales officer are personally pursing the matter with concerned deptts.
SIKKIM	3	0	
TAMIL NADU	40	0	
TELANGANA	42	0	
TRIPURA	0	0	
UTTAR PRADESH	24	11	Regular follow up
UTTARAKHAND	4	0	
WEST BENGAL	27	0	
ALL-INDIA	839	59	

IOC - Numbe of ROs allotted on NH/SH including UP, pending for commissioning and pending for clearance of Ministry of Environment, Forest and Climate change along with efforts made to procure clearances / NOCs.

to procure clearances / NOOS.					
States	LOIs issued and pending	Pending for	Efforts made to procure NOC		
States	Highways	clearnance from MOEF	Enorts made to procure NOC		
ANDAMAN & NICOBAR	0	0			
ANDHRA PRADESH	0	0			
ARUNACHAL PRADESH	0	0			
ASSAM	0	0			
BIHAR	15	15	Follow up with Forest deptt.		
CHANDIGARH	0	0			
CHATTISGARH	0	0			
DADRA NAGAR & HAVELI	0	0			
DAMAN & DIU	0	0			
DELHI	0	0			
GOA	0	0			
GUJARAT	0	0			
HARYANA	0	0			
HIMACHAL PRADESH	0	0			
JAMMU & KASHMIR	0	0			
JHARKHAND	0	0			
KARNATAKA	0	0			
KERALA	0	0			
LAKSHADWEEP	0	0			
MADHYA PRADESH	0	0			
MAHARASHTRA	0	0			
MANIPUR	0	0			
MEGHALAYA	0	0			
MIZORAM	0	0			
NAGALAND	0	0			
ODISHA	0	0			
PONDICHERRY	0	0			
PUNJAB	2	2	Follow up with Forest deptt.		
RAJASTHAN	4	4	Follow up with Forest deptt.		
SIKKIM	0	0			
TAMIL NADU	0	0			
TELANGANA	0	0			
TRIPURA	0	0			
UTTAR PRADESH	14	14	Follow up with Forest deptt.		

ALL-INDIA	35	35	
WEST BENGAL	0	0	
UTTARAKHAND	0	0	

HPC - Numbe of ROs allotted on NH/SH including UP, pending for commissioning and pending for clearance of Ministry of Environment, Forest and Climate change along with efforts made to procure clearances / NOCs.

LOIs issued and pending	Pending for	Efforts made to procure NOC			
Highways	clearnance from MOEF	Enorts made to produce NOS			
0	0				
31	0	Follow up is being maintained			
0	0				
6	0	Follow up is being maintained			
45	14	Follow up is being maintained			
0	0				
25	0	Follow up is being maintained			
		-			
0					
105	0				
49	25	Follow up is being maintained			
	0	Follow up is being maintained			
	0	Follow up is being maintained			
7	0	Follow up is being maintained			
41	0	Follow up is being maintained			
8	0	Follow up is being maintained			
0	0				
79	0				
177	0				
0	0				
5	0	Follow up is being maintained			
0	0				
0	0				
7	0	Follow up is being maintained			
0	0				
0	0	Follow up is being maintained			
98	4	Follow up is being maintained			
0	0				
53	0	Follow up is being maintained			
24	0	Follow up is being maintained			
	Highways 0 31 0 6 45 0 25 0 0 0 25 105 49 5 7 7 7 41 8 0 7 41 8 0 79 177 0 5 0 0 0 98 0 0 53	and pending for clearnance from MOEF 0 0 31 0 0 0 6 0 45 14 0 0 25 0 0 0 0 0 0 0 0 0 0 0 0 0 105 0 49 25 5 0 7 0 41 0 8 0 0 0 79 0 177 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0			

ALL-INDIA	873	75	
WEST BENGAL	3	0	
UTTARAKHAND	13	0	
UTTAR PRADESH	83	32	
TRIPURA	0	0	

BPC - Number of proposals received for allotment of petrol pumps, allotments made and pending for allotment (including Uttar Pradesh)

(morading ottal i radosh)					
States	State-wise number of proposals / requests received by BPC for allotment of retail outlet dealerships to various Government bodies during last three years and current year (April-Dec.16)	allotments made by BPC from the proposals /			
	(a)	(b)	(c)		
ANDAMAN & NICOBAR	0	0	0		
ANDHRA PRADESH	2	2	0		
ARUNACHAL PRADESH	0	0	0		
ASSAM	0	0	0		
BIHAR	0	0	0		
CHANDIGARH	0	0	0		
CHATTISGARH	9	5	4		
DADRA NAGAR & HAVELI	0	0	0		
DAMAN & DIU	0	0	0		
DELHI	0	0	0		
GOA	0	0	0		
GUJARAT	3	3	0		
HARYANA	0	0	0		
HIMACHAL PRADESH	1	1	0		

JAMMU & KASHMIR	0	0	0
JHARKHAND	0	0	0
KARNATAKA	0	0	0
KERALA	2	2	0
LAKSHADWEEP	0	0	0
MADHYA PRADESH	10	10	0
MAHARASHTRA	12	12	0
MANIPUR	0	0	0
MEGHALAYA	0	0	0
MIZORAM	0	0	0
NAGALAND	0	0	0
ODISHA	0	0	0
PONDICHERRY	0	0	0
PUNJAB	0	0	0
RAJASTHAN	0	0	0
SIKKIM	0	0	0
TAMIL NADU	2	2	0
TELANGANA	5	0	5
TRIPURA	0	0	0
UTTAR PRADESH	0	0	0
UTTARAKHAND	0	0	0
WEST BENGAL	0	0	0
ALL-INDIA	35	30	5

IOC - Number of proposals received for allotment of petrol pumps, allotments made and pending for allotment (including Uttar Pradesh)

(including ottal i radesh)				
States	State-wise number of proposals / requests received by IOC for allotment of retail outlet dealerships to various Government bodies during last three years and current year (April-Dec.16)	from the proposals / requests received as above.	The number of proposals pending for allotment from our side	
	(a)	(b)	(c)	
ANDAMAN & NICOBAR	0	0	0	
ANDHRA PRADESH	0	0	0	
ARUNACHAL PRADESH	0	0	0	
ASSAM	0	0	0	
BIHAR	0	0	0	
CHANDIGARH	0	0	0	
CHATTISGARH	0	0	0	
DADRA NAGAR & HAVELI	0	0	0	
DAMAN & DIU	0	0	0	
DELHI	0	0	0	
GOA	0	0	0	
GUJARAT	0	0	0	
HARYANA	3	3	0	

HIMACHAL PRADESH	12	10	2
JAMMU & KASHMIR	0	0	0
JHARKHAND	0	0	0
KARNATAKA	0	0	0
KERALA	0	0	0
LAKSHADWEEP	0	0	0
MADHYA PRADESH	0	0	0
MAHARASHTRA	8	8	0
MANIPUR	0	0	0
MEGHALAYA	0	0	0
MIZORAM	0	0	0
NAGALAND	0	0	0
ODISHA	5	5	0
PONDICHERRY	1	1	0
PUNJAB	0	0	0
RAJASTHAN	0	0	0
SIKKIM	0	0	0
TAMIL NADU	7	7	0
TELANGANA	0	0	0
TRIPURA	1	1	0
UTTAR PRADESH	0	0	0
UTTARAKHAND	5	3	2
WEST BENGAL	0	0	0
ALL-INDIA	42	38	4

States	State-wise number of proposals / requests received by HPC for allotment of retail outlet dealerships to various Government bodies during last three years and current year (April-Dec.16)	allotments made by HPC from the proposals /	The number of proposals pending for allotment from our side
	(a)	(b)	(c)
ANDAMAN & NICOBAR			
ANDHRA PRADESH	45	42	3
ARUNACHAL PRADESH			
ASSAM			
BIHAR	0	0	0
CHANDIGARH	0	0	0
CHATTISGARH	6	6	0
DADRA NAGAR & HAVELI	0	0	0
DAMAN & DIU	0	0	0
DELHI	0	0	0
GOA	6	6	0
GUJARAT	0	0	0
HARYANA	1	1	0

ALL-INDIA	184	80	104
WEST BENGAL			
UTTARAKHAND	0	0	0
UTTAR PRADESH	0	0	0
TRIPURA			
TELANGANA	106	14	92
TAMIL NADU	0	0	0
SIKKIM			
RAJASTHAN	0	0	0
PUNJAB	1	0	1
PONDICHERRY	0	0	0
ODISHA	2	0	2
NAGALAND			
MIZORAM			
MEGHALAYA			
MANIPUR			
MAHARASHTRA	9	7	2
MADHYA PRADESH	0	0	0
LAKSHADWEEP			
KERALA	0	0	0
KARNATAKA	5	3	2
JHARKHAND			
JAMMU & KASHMIR	2	1	1
HIMACHAL PRADESH	1	0	1

State-wise number of LoIs issued for RGGLV under Government Personnel (GP) category from 2013-14 to 2016-17(UPTO FEB '17)- OMCs		
SR NO.	STATE	TOTAL
1	ANDHRA PR	2
2	ARUNACHAL PR	2
3	ASSAM	5
4	BIHAR	9
5	CHHATTISGARH	3
6	DELHI	0
7	GOA	0
8	GUJARAT	0
9	HARYANA	6
10	HIMACHAL PR	0
11	JAMMU & KASHMIR	0
12	JHARKHAND	2
13	KARNATAKA	5
14	KERALA	0
15	MADHYA PR	13
16	MAHARASHTRA	6
17	MANIPUR	3
18	MEGHALAYA	0
19	MIZORAM	0
20	NAGALAND	0
21	ODISHA	4
22	PUNJAB	3
23	RAJASTHAN	8
24	SIKKIM	0
25	TAMIL NADU	2
26	TELANGANA	4
27	TRIPURA	0
28	UTTAR PRADESH	56
29	UTTARANCHAL	0

30	WEST BENGAL	7
	UNION TERRITORIES	
1	ANDAMAN & C.N.	
2	CHANDIGARH	0
3	DADRA & N.HAVELI	0
4	DAMAN & DIV	0
5	LAKSHDWEEP	0
6	PONDICHERRY	0
	TOTAL	140